

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Sri Maharaja Oil Imports & Exports Ind Pvt Ltd

MAIN PETITION NUMBER : CP/531/2017

(IA/MA) APPLICATION NUMBERS

CA/35/2017; CA/26/2017

ORDER

CA/35/2017:

CA/26/2017:

Present: Mr. B.Dhanaraj, Ld. Counsel for Applicant.
Mr. P.J.Sriganesh, Ld. Counsel for R1 and R2.
Mr. R.Raghavendran, RP in person.
Ms. Ananda Gomathy, Ld. Counsel for Indian Overseas Bank
in CA/26/2017.

Arguments on the applications heard.

Parties are directed to file written synopsis along with the case laws within a week from today.

Orders **reserved**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**